

“That leave be granted to introduce a Bill further to amend the Monopolies and Restrictive Trade Practices Act, 1969.”

*The motion was adopted.*

SHRI JAGAN NATH KAUSHAL : Sir, I introduce the Bill.

13.34 hrs.

#### MATTERS UNDER RULE 377

##### (i) COW HEADS FOUND IN FRONT OF TEMPLES IN AMRITSAR.

SHRI R. S. SPARROW (Jullundur) : It is reported in the newspapers dated 27-4-82 that a few cow heads were found to have been placed before some temples in Amritsar. And, this has resulted in precipitating communal tension.

Such a happening in Punjab is unprecedented. And, whosoever may have done it, in my opinion, could never be a Sikh. All Sikhs and our revered Gurus always stood and sacrificed themselves, when necessary, to protect the cow and the Hindu religion. Our teachings and actions have historically all along been such.

Any individual or group who committed the heinous crime by beheading such a respected and noble animal as Gao Mata, could not be any one else but a rabidly mad, non-nationalist and most probably a paid agent of some anti-Indian Force.

On behalf of all my friends and supporting admirers and Ex-Servicemen at large, I strongly condemn the foul action of the criminal or group of criminals concerned.

I urge the Central and the Punjab Governments to work on Immediate basis to bring the criminals to

book and expose this wanton and heinous action and inflict on them exemplary punishment.

##### (ii) TRAFFIC PROBLEMS IN DELHI

SHRI BHEEKHABHAI (Banswara) : Under Rule 377, I make the following statement :

Unlike other metropolitan cities traffic problems in Delhi, particularly within the walled city, have assumed such greater and graver dimensions. A little effort and determination on the part of Government would certainly ease the situation a great deal. Efforts are, therefore, required to be taken immediately particularly in view of the coming Asian Games. Following suggestions, even if implemented partially could ease the situation :—

- (1) All parallel roads must be declared one-way traffic roads.
- (2) All link roads, particularly those connecting the main roads, must be kept free of commercial activity, like rikshawalas standing on each side of the road, pavement scooter/cycle repairers, etc. have to be strictly kept off.
- (3) Slowly all the pedestrian pavements must be cleared of all commercial activity.
- (4) Transport Companies/Truck-bus repair shops may immediately be taken out of the walled city areas. Traffic of trucks will have to be strictly controlled.
- (5) Tongas, cycle-rickshaws, Bullock-cart, etc. movement must be regulated in a way so that the flow of the traffic is not hindered.
- (6) All crossing traffic lights must be seen working;